

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ), THC, DELHI
Office of the Chairman: Election Committee (DBA Election – 2024), THC, Delhi.

NOTICE

Sub: Revised Scheduled for Declaration Form, Objection Form and Schedule for DBA Election -2024

Consequent upon the meeting dated 28.08.2024, it is hereby notified for information of all concerned that the members of DBA may file their declarations in the office of the Delhi Bar Association till 05:00 PM 31.08.2024.

No declaration would be accepted thereafter.

The revised schedule for the process of DBA election 2024 is annexed as Annexure A and the Objection form is also annexed herewith as Annexure B.

Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in Lalit Sharma & Ors. Vs. Union of India & Ors. WP(C) 10363/2021 decided on 19/03/2024.



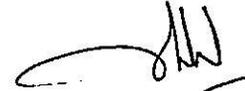
NIKHIL CHOPRA
Chairman, Election Committee
(DBA Election -2024), THC, Delhi.

49429- 49435
No. _____ /DBA Election-2024/Genl./2024/ Delhi

31 AUG 2024

Copy forwarded for information and necessary action to:-

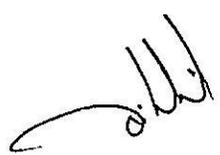
- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The President/Hony. Secretary, Delhi Bar Association, THC, Delhi with the request to circulate among the Members by way of publication on their website and as well as notice board.
- 3) PS to Ld. Principal District & Sessions Judges (HQ), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judges (WEST), THC, Delhi.
- 5) In charge, Care Taking Branch -(HQ), THC, Delhi with the request to display the present Notice and Declaration Form on all the Notice Boards at Tis Hazari Courts Complex.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice and Declaration Form on the official website of Delhi District Courts, Tis Hazari Courts.



Chairman, Election Committee
(DBA Election -2024), THC, Delhi.

The revised schedule for the election process shall be as under:-

S.No.	Details	Date(s)
1	Last date for submission of Declarations Form	Till 05:00 PM, 31.08.2024
2	Date of displaying the Tentative List of eligible Voters for objections (notifying objections)	04.09.2024
3	Last date of submission/removal of objections	13/09/2024
4	Date of displaying/uploading Final List of Voters	15/09/2024
5	Date of Election	19/10/2024



OBJECTION AGAINST REJECTION OF SELF'S DECLARATION FORM/WITHDRAWAL OF
DECLARATION/OBJECTION AGAINST OTHER MEMBER'S DECLARATION

1	Name of the Applicant (Mr./Ms.)	
2	BCD Enrollment Number *(Self attested copy to be submitted)	
3	DBA Membership Number *(Self attested copy to be submitted)	
4	Mobile No. of the Objector	
5	Nature of Objection:- (I) Rejection of Self's Declaration Form	(Tick appropriate box) (One Only)*
	(ii) Withdrawal of Self's Declaration (Particulars of Declaration filed elsewhere, if any)	
	(iii) Against the Declaration of other Member(s) # (See Note below)	
6	If against other Members Declaration, please furnish an advocate copy of objection to such Member and state the following particulars:- (I) Name of such Member(Mr./Ms.)	
	(ii) His/Her BCD Enrollment Number	
	(iii) His/Her DBA Membership Number	
7	Brief Grounds of objection @ (No grounds are required if is a case of WITHDRAWAL OF DECLARATION) @(use separate sheet if space found insufficient)	1..... 2.....
8	Supporting documents (Brief description)	1..... 2..... 3.....

* Use separate Form for each category of objection(s)

Objections against declaration of other Member would be summarily rejected if an advance copy of the objections is not served upon that party and acknowledge on this form itself. Proof of such service to also be submitted alongwith the form.

VERIFICATION

I verify that the above particulars are true and correct to my knowledge.

(Signature of Applicant)

Received copy.....	[Signature of Member in Column no.5(i)]
	Mobile No.

